

(b) if so, the reason thereof?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) No, Sir.

(b) Does not arise.

#### **Employment in the Non-Agricultural Sector**

**238. Pandit D. N. Tiwary:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that a pilot scheme for collecting information on the employment position in the non-agricultural sector has been undertaken by the Employment Exchanges in Lucknow and Kanpur; and

(b) if so, whether Government have received any report of this investigation?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Yes, a scheme for the collection of Employment Market Information has been launched very recently in the non-agricultural sector in Lucknow and Kanpur as part of an all-India programme. Initially information will be collected in respect of the public sector throughout the State of Uttar Pradesh and in respect of the private sector in Kanpur, Unnao and Hamirpur Districts.

(b) Not yet. Preliminary data is being collected. The first reports are likely to be ready for release before the end of the current year.

#### **State Trading Corporation of India (Private) Ltd.**

**239. Shri Jhunjhunwala:** Will the Minister of Commerce and Industry be pleased to lay a statement on the Table giving:

(a) the details of the transactions made by the State Trading Corporation of India (Private) Ltd., commodity-wise and country-wise from July to December, 1957; and

(b) the profits made or the losses incurred if any in these transactions during the above period?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**

(a) A statement is attached. [See Appendix I, annexure No. 90.]

(b) Profits and Losses will be assessed only after the close of the Corporation's accounts year, on 30-6-1958.

#### **Bicycle Factories**

**240. Sardar Iqbal Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of organised factories' manufacturing bicycles which are working at present and their details State-wise;

(b) the names of States which are advanced in so far as the manufacture of bicycles is concerned and the reasons therefor; and

(c) the steps taken to improve the conditions of Bicycle Factories in States which are comparatively backward in this regard?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):** (a) and (b). Statement 'A' is attached. [See Appendix I annexure No. 91.] Entrepreneurs have come forward to establish capacities in these States.

(c) Every encouragement is given to the establishment of small scale manufacturing units under technical advice and guidance from the Small Scale Industries Directorate. Assistance in the matter of plant and machinery on suitable terms is also made available in deserving cases.

Statement 'B' attached indicates the position regarding Small Scale units. [See Appendix I, annexure No. 91.]

#### **Displaced Persons in Rajasthan**

**241. { Sardar Iqbal Singh:  
Shri Shobha Ram:**

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the number of displaced persons from West Pakistan rehabilitated in Rajasthan;

(b) the proportion of the non-agriculturist to agriculturist displaced persons;

(c) the number of such displaced persons who have been given compensation so far;

(d) whether this compensation has been given in cash or in kind; and

(e) the amount of compensation still to be paid?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) 3,73,000.

(b) The proportion of non-agriculturist to agriculturist displaced persons is not available. However, the number of rural and urban displaced persons is as follows:—

Rural	.. ..	1,64,000
Urban	.. ..	2,09,000

(c) Upto 31st January, 1958, payment had been made to 18,677 out of 34,252 claimants.

(d) Compensation has been given both in Cash and in kind, the break-up of the payment made upto 31st January, 1958 being as under:—

(i) By Cash	..	Rs. 2,94,35,002/-
(ii) By transfer of property	..	Rs 1,46,38,259/-
(iii) By adjustment of public dues	..	Rs. 1,35,24,556/-
Total	.	Rs. 5,75,97,817/-

(e) It is not possible to give any precise information of the amount still to be paid till all the cases have been finalised.

#### Development of Handicrafts in Punjab

243. { Sardar Iqbal Singh:  
Shri D. C. Sharma:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government extended any help for the development of

handicrafts to Punjab State in the First Five Year Plan; and

(b) if so, how much money has been given by the Central Government?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) A grant of Rs. 57,214 and a loan of Rs. 1,34,800 were sanctioned to the Government of Punjab during the period of the First Five Year Plan.

#### Export of Handloom Cloth

243. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state the target set for the export of Handloom cloth during the year 1958-59?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): No target has yet been fixed for 1958-59 but the matter is under consideration.

#### PAPER LAID ON THE TABLE

##### AMENDMENTS TO TEA RULES

The Minister of Commerce (Shri Kanungo): I beg to lay on the Table, under sub-section (3) of Section 49 of the Tea Act, 1953, a copy of Notification No. S.R.O. 301, dated the 25th January, 1958, making certain amendments to the Tea Rules, 1954. [Placed in Library. See No. LT-520/58.]

#### MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Post Office (Amendment) Bill, 1958, which has been passed by the Rajya Sabha at its sitting held on the 11th February, 1958".